

SPECIAL BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/467(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	UNION OF INDIA VS GREENEARTH RESOURCES AND PROJECTS LIMITED
UNDER SECTION	SECTION 388B

Appearances (via video conferencing/physically)

Ms. Nandini Sen, Adv.

] For R-11

ORDER

1. Ld. Counsel for Respondent No. 11 present.
2. Post this matter before the Regular Bench on **20.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**